

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
RAJYA SABHA
QUESTION NO 04.08.2011
ANSWERED ON
DOPE TEST ON ATHLETES .

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Shri Tariq Anwar

Will the Minister of COAL, COAL, PETROLEUM AND NATURAL GAS, YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) whether it is a fact that a number of athletes were found positive in Dope tests;
- (b) if so, the details thereof; and
- (c) the steps Government is taking against the athletes and including remedial measures for future?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS

(SHRI AJAY MAKEN)

(a)&(b):The Anti Doping Rules of National Anti Doping Agency (NADA) became operational from 1st January 2009. NADA is responsible for sample collection work of athletes for dope analysis during the National Level Competitions. Until 30.6.2011, NADA has collected 6607 samples of sportsperson out of which 242 have been returned positive for dope substances. Out of the 242 positive cases, sanctions have been imposed on 135 cases by the Anti Doping Disciplinary Panel since January 2009. In the recent doping incidents in Netaji Subhash National Institute of Sports, Patiala, 8 athletes were found positive in dope testing.

(c)The Government has appointed Justice Mukul Mudgal, retired Chief Justice of the High Court of Punjab & Haryana, as a one member Committee on 07.07.2011 to enquire into all the aspects of the issues relating to prevalence of Doping. The terms of reference of the inquiry Committee are as under:-

- i) To determine the facts and circumstances leading to large scale recent incidents of alleged doping in Athletics discipline.
- ii) To examine reasons for such large scale prevalence of doping and modus operandi involved, including availability of the prohibited substances in and around training camps/competitions.
- iii) to enquire into the role of agencies involved, if any.
- iv) To suggest remedial measures to improve the protocols of dope testing and its integrity and promotion so that such lapses, if any, do not happen in future.
- v) Any other issues.

In addition, the Government has taken the following corrective measures through NADA to curb doping in sports:-

- i) Increased frequency of testing of Core probables undergoing training at various centres for London Olympics, 2012
- ii) Surprise checking of rooms of Athletes, Coaches and Support Personnel at training institutes and surprise collection of samples.
- iii) Distribution of educational materials related to dope related issues amongst Sportspersons, Coaches & Support Personnel
- iv) Increase in Seminar/Workshops/Teaching Sessions with Athletes and Coaches.
- v) Closer surveillance and vigilance on Coaches and Support Personnel through their Employers.